NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

CP (IB) No.280/9/HDB/2017
Aliens Developers Pvt Ltd
Lakshmi Prasad Pathange
Aliens Developers Pvt Ltd
Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-Apper Rao	Advoalo		mbe
K-Ravender Kennen	St. Counsel		Many

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Keso			

Heard Mr.K.Ravindra Kumar, Sr.Counsel along with Mr.V.Appa Rao, learned counsels for the Petitioner and Mr.P.Raja Sripathi Rao, learned counsel for the Respondents.

Mr.Raja Sripathi Rao, learned counsel for the Respondent that they are working out arrangement of schedules, as there are several similar cases, and thus requires some more time. Post the case on 30.01.2018.

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MEMBER (TECHNICAL)

MEMBER (JUDICIAL)